

**TELECOMMUNICATION
CONSUMERS EDUCATION
AND
PROTECTION
FUND**

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ANNUAL ACCOUNTS

2022-23

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND			
Income and Expenditure Account for the year ended 31st March 2023			
Particulars	Schedules	Amount in (Rs.)	
		Year ended 31st March 2023	Year ended 31st March 2022
Income			
Interest on Fixed & Flexi Deposits		46,584,870.02	44,952,471.54
Bank Interest from SB		283,849.00	75,474.00
Excess provision written back			
A		46,868,719.02	45,027,945.54
Expenditure			
Bank Charges		141.60	439.55
-CAG Workshops by TRAI		1,321,640.00	554,287.00
Consultancy charges		300,000.00	270,000.00
Advertisement (Print Media & Audio Visual)		1,858,500.00	1,265,656.00
CAG Workshops/ COPs (Prior Period Exp.)		8,484,505.86	10,000.00
B		11,964,787.46	2,100,382.55
Surplus of Income over Expenditure transferred to Corpus (A-B)		34,903,931.56	42,927,562.99

The accompanying schedules are an integral part of these financial statements

As per our report of even date

For Ombir Panwar & Co
Chartered Accountants
FRN : 019998N

CA Ombir Singh Panwar
Partner
M.No. 099558

Place: New Delhi
Date: 31-10-2023

UDIN: 23099558BGTMAZ3879

For Telecommunication Consumers Education and Protection Fund

V. Rajwade
Secretary (TRAI)
(Ex-Officio Presiding member)

Anand K. Singh
Advisor (CA) (Ex-Officio)
Convenor Member

Pr. Advisor
Pr. Advisor (CA & IT) (Ex-Officio Member)

Kaushal
Pr. Advisor (F&EA)
(Ex officio Member)

Shankar

Ad

Pr. Advisor

D S Dhawan

Pr. Advisor

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Balance Sheet as at 31 March 2023

Particulars	Schedules	Amount in (Rs.)	
		As at 31st March 2023	As at 31st March 2022
Sources of Funds			
Corpus	B	1,076,140,395.01	930,290,680.91
Total Funds Generated		1,076,140,395.01	930,290,680.91
Application of Funds			
Bank Balances	C		
—in Fixed Deposit Accounts		560,638,759.00	560,638,759.00
—in Flexi Accounts		507,500,000.00	361,745,000.00
—in Savings Accounts		4,453,547.46	2,536,866.02
Loans and Advances	D	1,448,929.00	1,441,132.00
Other Current Assets	E	4,401,258.91	4,497,013.89
less : Current Liabilities and provisions	F	-2,302,099.00	-568,090.00
Total Application of Funds		1,076,140,395.37	930,290,680.91

The accompanying schedules are an integral part of these financial statements

As per our report of even date

For **Ombir Panwar & Co.**
Chartered Accountants
FRN : 019998N



CA Ombir Singh Panwar
Partner
M.No. 099558

Place: New Delhi

Date: 31.10.2023

UDIN: 2309955886GTMAZ3879

For Telecommunication Consumers Education and Protection Fund

V. Raghav
Secretary (TRAI)
(Ex-Officio Presiding member)

Anand C. Singh
Advisor (CA) (Ex-Officio Convenor Member)

Pr. Advisor
Pr. Advisor (CA & IT)
(Ex Officio Member)

K. Gushal
Pr. Advisor (F&EA)
(Ex officio Member)

Shankar

Adh

Pr. Advisor

D. S. Dhawan

Pr. Advisor

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Receipt and Payment Account for the year ending 31st March 2023

Amount in (Rs.)

Particulars	Year ended 31st March 2023	Year ended 31st March 2022
Balance B/d		
Cash In Hand		
Bank Balance	2,536,866	20,145,070
Receipts during the period		
Money Received from Service Providers	110,945,782.54	76,694,395.08
Bank Interest from SB account	283,849.00	75,474.00
Interest on Fixed/Flexi Deposits	46,680,625.00	44,725,015.00
Advances received back from RO (Net)	-	322,809.00
Total	160,447,123	141,962,764
Payments during the period		
Bank Charges	142	440
Advertisement Expenses	1,858,500	1,244,656
Work Shop Expenses	1,305,431	13,080
Expenses on CAGs for attending COPs	378,000	10,000
CAP by CAGs	767,600	
COPs Expenses	3,151,327	
Investments made in FD/Flexi	145,755,000	135,796,497
Remuneration expenses including TDS	275,000	222,750
Advances for Advertisement Expenses (DAVP)		120,320
Payment toward Expense Payable	27,500	20,250
Seminar Expenses	2,466,969	
TDS deposited		48,000
Advances to RO	8,107	870,016
Tds		1,079,889
Balance C/d		
Cash In Hand		
Bank Balance	4,453,547	2,536,866
Total	160,447,123	141,962,764

The accompanying schedules are an integral part of these financial statements

For Ombir Panwar & Co.
 Chartered Accountants
 FRN : 019998N



CA Ombir Singh Panwar
 Partner

FRN : 019998N *DDIM'. 23099558GT MA 23879*

Place: New Delhi
 Date: *31.10.2023*

For Telecommunication Consumers Education and Protection Fund

V. Rajwade Secretary (TRAI)
 (Ex-Officio Presiding member)

Arund C. Sizer Advisor (CA) (Ex-Officio Convenor Member)

Pr. Advisor Pr. Advisor (CA & IT) (Ex Officio Member)

Kaushal Pr. Advisor (F&EA) (Ex officio Member)

Shankar *Arund C. Sizer* *Pr. Advisor* *Pr. Advisor*

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND		
Schedules to the financial statements for the year ended 31 March 2023		
	Amount in (Rs.)	
Schedule B - Corpus	2022-23	2021-22
Opening Balance	930,290,680.91	811,283,762.84
less adjustment of previous year		-615,040.00
Add:		
Receipts from Service Providers	110,945,782.54	76,694,395.08
Surplus of Income Over Expenditure	34,903,931.56	42,927,562.99
	1,076,140,395.01	930,290,680.91
Schedule C - Current Assets, Loans And Advances	2022-23	2021-22
Cash In Hand		
Bank Balances with Scheduled Bank		
Fixed Deposit Accounts with Corporation Bank	560,638,759.00	560,638,759.00
with UNION BANK OF INDIA - 520141001049077 Flexi	231,000,000.00	202,135,000.00
with UNION BANK OF INDIA - 520141001049085 Flexi	276,500,000.00	159,610,000.00
	1,068,138,759.00	922,383,759.00
-in Savings Accounts		
with UNION BANK OF INDIA - 520101223026359	1,072,873.20	100,870.73
with UNION BANK OF INDIA - 520101223026375	100,000.00	100,000.00
with UNION BANK OF INDIA - 520141001049077	1,875,876.42	1,159,251.72
with UNION BANK OF INDIA - 520141001049085	1,404,797.84	1,176,743.57
	4,453,547.46	2,536,866.02
Schedule D - Loans & Advances	2022-23	2021-22
Tax Deducted At Source	1,435,132.00	1,435,132.00
Advances with Regional Offices	13,797.00	6,000.00
	1,448,929.00	1,441,132.00
Schedule E - Interest Accrued	2022-23	2021-22
Interest Accrued on Fixed Deposits	4,401,258.91	4,497,013.89
	4,401,258.91	4,497,013.89
Schedule F - Current Liabilities & Provisions	2022-23	2021-22
Expense payable		
Consultancy charges	22,500.00	20,250.00
CAP BY CAGs	1,715,300.00	
Payable to DAVP	545,590.00	545,590.00
Delhi Ro (Payable to Vijay Acharaya Bharat Jyoti Lucknow)	16,209.00	
TDS Payable	2,500.00	2,250.00
	2,302,099.00	568,090.00

Shankar

Shankar

D. Shankar


SUB GROUPING

INTEREST INCOME

INCOME FROM FDR INVESTMENTS	31,058,576.02
INTEREST INCOME FROM FLEXI 520141001049077	8,543,682.00
INTEREST INCOME FROM FLEXI 520141001049085	6,982,612.00
TOTAL	46,584,870.02

CAG WORKSHOP/COP EXPENSES

CAGs EXPENSES	378,000.00
CAP BY CAGS	2,482,900.00
COPEXPENSES	3,151,326.50
SEMINAR EXPENSES	2,472,279.36
TOTAL	8,484,505.86



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TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Schedules to the financial statements for the year ended 31 March 2023

Schedule A - Accounting Policies and Notes to accounts

i. ACCOUNTING POLICIES

a) Basis for preparation

The financial statements have been prepared on historical cost convention basis in accordance with the generally accepted accounting standards and principal formulated by the Institute of Chartered Accountants of India.

b) Accounting of Expenses

All expenses have been accounted for on an accrual basis.

c) Recognition of Receipts

The fund primarily has two different sources of receipts:

- i) One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations, 2007 (6 of 2007). According to this regulation, every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation. These amounts are accounted for on a receipt basis. These amounts are added to Fund's corpus and cannot be utilized for any kind of payments/expenditure.
- ii) The other source of receipt is Interest Income on the amounts received in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007(6 of 2007).
 - (i) Interest on FDR's are accounted for on an accrual basis.
 - (ii) Interest on SB accounts are accounted for on a receipt basis.

d) Investments

The investments have been valued at cost.

ii. NOTES TO ACCOUNTS

a) Formation of the Fund

The fund has come into existence on 15th of June 2007 vide **Notification No. 332/4/2006-Qos (CA)** and is regulated by the "Telecommunication Consumers Education and Protection Regulations 2007", formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997).

b) Corpus of the Fund

The corpus of the fund consists of the receipts from the service providers and the surplus of Income over Expenditure. During the year, the fund has received Rs.11,09,45,782.54/- from the service providers.





TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND
Schedules to the financial statements for the year ended 31 March 2023

c) Source of Expenses

During the year, the total expenses of Rs.1,19,65,477.00/- have been paid out of interest income received.

d) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

e) Taxation

The fund was established on 15th June 2007. The concern of "certificate of no tax liability" in favor of Fund was been taken up with the Central Board of Direct Taxes (CBDT), New Delhi vide letter dated 5th August 2008. After several correspondences & communications between TRAI, CBDT & Income Tax Department, CBDT vide its letter dated 10th July 2012 advised to obtain a separate PAN for the Fund and then proceed further for exemption certificate under Income Tax Act, 1961. Accordingly, a PAN has been applied in September 2012 under "Government" category. However, the Directorate of Income tax (Systems), New Delhi vide its letter dated 12th March 2014, informed that the fund is not covered under government category. Accordingly, PAN was allotted to the Fund in the category of "Trust".

As per the advice of the CBDT in their letter dated 10th July 2012 and instructions contained in CBDT letter dated 2nd June 2013, duly filled application form along with requisite documents, in prescribed format was submitted for granting exemption u/s 10(46) of the Income Tax Act, 1961.

Thus, no return of Income was filed nor provision for taxation has been made as management is hopeful that exemption u/s 10(46) of the Income Tax Act, 1961 will be notified since the inception of the Fund.

However, the last application filed with CBDT for granting exemption had become time barred so fresh application was filed vide acknowledgement no 697764000240622 dated 24/06/2022. accordingly provisional approval had been granted to TCEPF w.e.f 01-07-2022 for three financial years 2022-23 to 2024-2025.

f) Investments consist of Fixed Deposits with Banks.

g) Receipts from Service Providers are subject to confirmations.

The accompanying schedules are an integral part of these financial statements.

As per our report of even date

For Ombir Panwar & Co.

For Telecommunication Consumers Education and Protection Fund

Chartered Accountants

FRN : 019998N

CA Ombir Singh Panwar

Partner

M.No. 099558

Date L 31.10.2023

V. Rajivvardh

Secretary (TRAI)

(Ex-officio Presiding Member)

Anand K Singh

Advisor (CA)

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M. B. J.

Pr. Advisor (CA&IT)

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Anand K Singh

Sh. V. S.

[Signature]

[Signature]

[Signature]